

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00166/2021



Jabalpur, this Thursday, the 01st day of April, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

Tarun Sarvaiya
 S/o Late Rajiv Sarvaiya
 Aged about 19 years
 R/o Housing Board Colony
 Near Shiv Temple
 Parasiya Road, Chhindwara M.P.
 PIN Code No.480001
 Mbl. No.6260041007

-Applicant

(By Advocate –**Shri Aditya Ahiwasi**)

V e r s u s

1. Survey of India,
 Through its Director
 M.P. Geo Spatial Data Centre
 Survey Colony, Vijay Nagar
 Jabalpur M.P. PIN Code 482002

2. Establishment and Account Officer
 M.P. Geo Spatial Data
 Centre Survey Colony
 Vijay Nagar Jabalpur M.P.
 PIN Code 700001

- Respondents

(By Advocate –**Shri A.P. Khare**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to pursue the matter to the competent authority of the respondent department.

- 2.** Permission is granted to the applicant to withdraw this Original Application.
- 3.** Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna